

(Rs. crores)

	1992-93	1993-93	1994-95
Market Loans	919.86	1148.03	953.67
9% Relief Bonds 1987	94.30	135.15	161.82
7% Capital Investment Bonds	76.38	32.83	33.96
National Rural Development Bonds (Second Issue)	5.00	1.50	0.75
	1095.54	1317.51	1150.20

Other items of internal public debt like, 91 day treasury bills, 182 day treasury bills are repaid after 91 days and 182 days respectively from the data these are raised.

(d) According to Budget estimates for the current year interest payable on internal Public Debt is Rs. 11582.44 crores. Interest payable in the subsequent years depend not only on the borrowings already made and outstanding but also the fresh debt raised in the current year.

#### Allocation of Funds for IRDP by Nationalised Banks

1390. SHRI SUDHIR SAWANT: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have fixed any time frame for demand and release of funds for Integrated Rural Development Programme by banks;

(b) if so, the details thereof;

(c) whether the nationalised banks delay the allocation of funds for IRDP especially in remote and hilly areas;

(d) if so, the reasons therefor; and

(e) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTEY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (e). The Reserve Bank of India (RBI) has enjoined upon all the banks that loan applications under Integrated Rural Development Programme (IRDP) must be disposed of within a fortnight after receiving the same from the sponsoring authority.

In term of the guidelines regarding implementation of IRDP, it has also been provided that the banks should debit the subsidy amount of the District Rural Development Agency (DRDA) at the time of the disbursement of the package of assistance. The adjustment of subsidy by debiting the account of the DRDA is to take place only at the time of disbursement, which will coincide with the handing over of asset/cash to the beneficiary. As and when complaints are received from any quarter regarding sanctioning and disbursal of loans under the Programme by Government/RBI and banks concerned, the same and enquired into for taking corrective measures.